

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 208**  
**(IB)-798/ND/2022**  
**IA-1418/2023**

**IN THE MATTER OF:**

**Indiabulls Housing Finance Ltd.**

**... Applicant/Petitioner**

**Versus**

**Kamal Taneja**

**... Respondent**

**Under Section: 95 (1) of IBC, 2016**

**Order delivered on 05.02.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Sumesh Dhawan & Adv. Vatsala Kak

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 07.02.2024.

**Sd/-**  
**(COURT OFFICER)**